

राष्ट्रीय राजपथ

*१०३६ श्री ख० चं० सोषिया :

क्या परिवहन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि मध्य प्रदेश में सागर और देवरी के बीच राष्ट्रीय राजपथ संख्या २६ पर पड़ने वाली नदियों और नालों पर पुलों और पुलियों का निर्माण-कार्य रोक दिया गया है;

(ख) यदि हां तो, उसका क्या कारण है; और

(ग) निर्माण-कार्य कब से फिर शुरू किये जाने की आशा है ?

रेलवे तथा परिवहन उपमंत्री (श्री शाहनबाज खां): (क) जी, नहीं।

(ख) और (ग) - सवाल ही पैदा नहीं होता।

श्री ख० चं० सोषिया : जो पुल बनने वाला था, उसका काम बन्द हो गया है। तो मिनिस्टर साहब ने जो यह फरमाया था कि एक नये किस्म का पुल बनने वाला है, वह सब क्या आप भूल गये?

श्री शाहनबाज खां : ग्रानरेवुल मेम्बर साहब को रेलवे मिनिस्टर साहब ने भी एक खत लिखा है जिसमें उन्होंने पूरी पोजीशन (स्थिति) एकस्प्लेन (स्पष्ट) की है। एक पुल बनाने के लिये कुछ पहले से काम करना पड़ता है, उसकी जमीन देखनी पड़ती है। इसमें कुछ वक्त लगता है, लेकिन वह काम शुरू हो रहा है।

श्री ख० चं० सोषिया : कब शुरू होगा ?

श्री शाहनबाज खां : शुरू है।

Infective Hepatitis

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*1040. {Shri Kamath:
Shri Kajrolkar:

Will the Minister of Health be pleased to refer to the answer given to Starred

Question No. 80 on the 15th November, 1956 and to supplementaries thereon and state whether any cases of infective hepatitis have recently been reported in Delhi or New Delhi?

The Deputy Minister of Health (Shrimati Chandrasekhar): The incidence of infective hepatitis in Delhi & New Delhi during the last 3 months was as follows:

September, 1956	103
October, 1956	82
November, 1956 (upto 23rd November, 1956)	62
Total	247

A few cases of infective hepatitis keep on occurring throughout the year. No increase in the incidence of the disease has recently been reported in Delhi or New Delhi.

Shri Kamath: From where have these figures of the incidence of infective hepatitis been taken, from hospital registers or elsewhere?

Shrimati Chandrasekhar: From hospitals and dispensaries we get the reports.

Shri Kamath: Is it not likely that because of the high mortality in Delhi Hospitals last year during the yellow scourge, the poor people of Delhi thought they had a better chance at home and with non-allopathic treatment and, therefore, they are not going into the hospitals?

The Minister of Health (Rajkumari Amrit Kaur): I am afraid that proposition cannot hold, because the attendance at hospitals is going up like any thing.

Shri Kamath: Is it a fact that Sardar Baldev Singh, one of our colleagues in the House is seriously ill with hepatitis and that has it been diagnosed as infective hepatitis caused by drinking contaminated water?

Rajkumari Amrit Kaur: It is quite wrong to say so. I know Sardar Baldev Singh very well. His hepatitis came ages ago, along before the supposed infection of water, and it was due to different causes altogether.

Shri Kamath: Is it a fact that the Central Minister and the former Delhi State Minister have indulged in the not very edifying pastime of shifting responsibility from one to the other with regard to last year's epidemic and compensation for fatalities therefrom, and if so, does the Minister at least this year assume full responsibility in the matter and will she even emulate the example of the former

Minister of Railways and Transport if things go very wrong in the capital?

Mr. Speaker: This need not be answered.

Shri Kamath: The first part at least may be answered. The Second part is also important.

Mr. Speaker: All that I can say is this. The hon. Member referred to the shifting of responsibility for the incidents of last year and wants an assurance that she will take full responsibility. That is there. She is fully responsible as far as responsibility can go. So far as the other matters are concerned, the hon. Member cannot get an assurance here.

Shri Kamath: Did the Minister, after return from her strenuous holiday abroad in October, care to ascertain for how many days the people of Delhi got contaminated water?

Shri Gadgil: On a point of order, can a Member indulge in irrelevant remarks which are not relevant to the question?

Mr. Speaker: Even yesterday, I made an observation that so far as questions are concerned, these remarks should not be made; there may be other occasions where anything may be appropriate and the relevancy will be decided there and then. So far as questions are concerned, let there be no argument or insinuation. There should be a plain question, a single question, a matter of fact question as to whether it is so or not; what is the fact, etc. Nothing more need be added. It is rather irksome for me to point this out again and again to the hon. Member. The preamble must be avoided.

Shri Kamath: Your remarks has pained me I am not insinuating, I merely asked after her strenuous time abroad, on her return in October, did she care to ascertain for how many days in October the Delhi Joint Water and Sewage Board supplied joint water and sewage to the Delhi public?

An Hon. Member: No answer should be given.

Mr. Speaker: Did it come to the notice of the hon. Minister that during her stay abroad there was any contamination of water here?

Rajkumari Amrit Kaur: I object very strongly to the question that are put on the floor of this House. There is no question of my going on a holiday abroad at any time. In regard to protected water supply I have laid a statement and answered many questions on the floor of this House. There has been

no contamination of water this year as the facts have shown. I am responsible for the work of the Joint Water and Sewage Board. There is a Parliamentary Health Committee that sees what is going on and can also see that the assurances that I have given on the floor of this House have been fulfilled. I will refuse to answer questions if they are put in this manner to me.

Shri Syamnandan Sahaya: Will the Government be pleased to state if it is a fact that the symptoms of the disease are sometimes not found in the eye or the face but in the mind itself?

Shri Debeswar Sarmah: Will the Government be pleased to state whether the drinking water now supplied can be drunk without boiling?

Rajkumari Amrit Kaur: Yes, Sir. A Press note was issued some weeks ago that filtered water can be used for drinking purposes without being boiled.

Goods, Booking and Parcel Clerks

*1041. **Shri Velayudhan:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the percentage of higher grade posts held by Goods, Booking and Parcel Clerks in Railways is the lowest;

(b) whether it is a fact that these clerks are denied due channel of promotion to inspectorate posts; and

(c) whether it is also a fact that the curtailment of higher grade posts from 25 to 15 per cent. has not been adequately compensated in the form stated in part (b) above?

The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan): (a) and (b). No.

(c) Does not arise.

Shri Velayudhan: May I know how promotion is made for the posts of inspectors? Is it entirely from the parcel clerk's cadre or from outside?

Shri Shahnawaz Khan: Promotions are made on seniority-cum-efficiency basis.

Shri Velayudhan: May I know whether promotions are made not from this cadre but from outside, from the general pool, even though people belonging to that pool have no experience of financial matters and accounts?

Shri Shahnawaz Khan: Promotions to various posts are being made in accordance with the rules and regulations that exist on the subject.